

gement Catering and Nutrition, New Delhi for the year 1981-82.

II (a) Annual Report and Audited Accounts of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1981-82.

(b) Annual Report and Audited Accounts of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1981-82, and the Audit Report on the Accounts.

(b) Annual Report and Audited of the Institute of Hotel Management Catering Technology and Applied Nutrition, Calcutta, for the year 1981-82 and the Auditors Report on the Accounts.

(Placed in Library. See No. LT-5885/83 for (i) and (ii) (a) to (c).)

Reports and Accounts (1981-82) of the Food Craft Institutes and related papers

SHRI ASHOK GEHLOT: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I Annual Report and Accounts of the Food Craft Institute, Bangalore for the year 1981-82, and the Audit Report on the Accounts.

II Annual Report and Accounts of the Food Craft Institute, Pune, for the year 1981-82 and the Audit Report on the Accounts.

III Annual Report and Accounts of the Food Craft Institute, Chandigarh, for the year 1981-82, and the Auditors' Report on the Accounts. [Placed in Library. See No. LT-183].

IV Annual Report and Accounts of the Food Craft Institute, Bhopal, for the year 1981-82, and the Auditors' Report on the Accounts.

V Annual Report and Accounts of the Food Craft Institute, Tiruchirappalli, for the year 1981-82, and Auditors' Report on the Accounts. [Placed in Library. See No. LT-5885/83 for I to V]

I. Report and Accounts (1981-82) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers.

II. Report and Accounts (1981) of the Export Credit and Guarantee Corporation Limited, Bombay and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table:

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Nineteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-5878/83 for (i) (a) (b)].

(ii) (a) Twenty-fourth Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended the 31st December, 1981, and the Auditors' Report on the Accounts together with the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for delay in laying the document mentioned at (i) (ii) above.

[Placed in Library. See No. LT-5879/83 for (ii) (a) and (b)].